

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 61 OF 2024**

IN THE MATTER OF:

News Item titled "Assam: PCCF MK Yadava accused of illegally clearing protected forest for Commando Battalion" appearing in the Northeast Now News dated 25.12.2023

MEMO OF PARTIES (As per order dated 23.01.2024)

News Item titled "Assam: PCCF MK Yadava accused of illegally clearing protected forest for Commando Battalion" appearing in the Northeast Now News dated 25.12.2023

VERSUS

- 1. Inspector General, Ministry of Environment, Forest & Climate Change**
Email: ramesh.pandey@nic.in/ secy-moef@nic.in (Respondent No.1)
- 2. Principal Chief Conservator of Forest**
Head of Forest, Assam Forest Department
Email: hoff-assam@gov.in (Respondent No.2)
- 3. Chief Wildlife warden, Assam Forest Department**
Email: pccf.wl.assam@gmail.com/ pd.pmu.apfbc@nic.in/
hoff-assam@gov.in (Respondent No.3)
- 4. Deputy Commissionere/ District Magistrate Hailakandi**
Office of deputy Commissioner Hailakandi Kachri Road, Assam-788151
Email: dc-hailakandi@nic.in (Respondent No.4)